

### Depletion of Natural Resources

1530. SHRI JAG MOHAN : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether Government's over-anxiety to boost exports and liberalisation causing disproportionate depletion of natural resources and undermining the environment;

(b) whether any scientific and independent assessment has been made in this regard;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) to (d) Information is being collected and will be laid on the Table of the House.

### Issue of permits/licences by NDMC

1531. SHRI RAJIV PRATAP RUDY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether permits/licences are issued by NDMC to hawkers such as milkmen, vegetable/fruit sellers etc. for selling their items in NDMC area;

(b) if so, the number of permits issued during the current year; and

(c) if not the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MODH. MAQBOOL DAR) : (a) to (c) The NDMC is competent to issue such permits/licences. However, no fresh licences are being issued to hawkers in view of the Thareja Committee's Report to the Supreme Court. Only old licences are being renewed.

### Army deployment in Assam

1532. SHRI SONTOSH MOHAN DEV : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Army has been deployed in Assam at the request of Assam Government

(b) whether Assam Government gave a memorandum to the Honble Government to withdraw the Army from Assam; and

(c) if so, the factual position in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) The army has been operating in some parts of the State of Assam under the Armed Forces (Special Powers) Act, 1958 to combat secessionist and unlawful elements

The whole State of Assam stands declared as 'disturbed area'.

(b) The Central Government is not aware of any such memorandum having been given to the Governor by the State Government of Assam.

(c) Does not arise.

### Chemist Stalls/First Aid Facilities

1533. SHRIMATI GEETA MUKHERJEE : Will the Minister of RAILWAYS be pleased to state:

(a) whether instruction were issued to provide Chemist stalls/First Aid facilities at the Railway Station in 1980; and

(b) if so, the names of the station where such facilities have been provided by the Northern Railway?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) Yes, Sir.

(b) Over Northern Railway, Chemist stalls have been provided at the following station :

1. New Delhi
2. Hazrat Nizamuddin
3. Delhi Sarai Rohilla
4. Delhi Cantt
5. Chandigarh
6. Attari
7. Amritsar
8. Varanasi

### Transfer of DESU, DTC, DMS

1534. SHRI MRUTYUNJAYA NAYAK  
DR. Y.S. RAJA SEKHARA REDDY

Will the Minister of HOME AFFAIRS be pleased to state

(a) whether the Centre has agreed to transfer the control of the Delhi Electric Supply Undertaking, the Delhi Transport Corporation and the Delhi Milk Scheme to the Delhi Government;

(b) if so, the details and the reasons therefor;

(c) whether the Centre have also taken a decision to give the Delhi Government its share in the Central Taxes, Income-Tax, Excise Duty and Additional Excise Duty from August 1, 1996;

(d) if so, the details thereof; and

(e) whether the Delhi Government have made any request in this regard?